

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/1672/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thaneswar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 28th March, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ.Misc/2022/1276/E Dated 23.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at own cost, from the evening of 25.03.2022 till the morning of 28.03.2022**, has been granted. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/1679 /A, dated 28.03.2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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